

**Annexure – 6**  
**Name of the corporate debtor: Nakoda Limited.; Date of commencement of CIRP: 12.07.2021; List of creditors as on: 13.10.2021**

**List of operational creditors (Government dues)**  
 (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification Number	Date of Receipt	Amount of Claim	Amount	Nature of	Amount	Amount	Whether	% of voting					
						of claim	claim	covered by	covered by	related	share in					
						admitted		security	guarantee	party?	CoC, if					
					interest				applicable							
1	Gujrat State Tax Department	State Government	State Tax department Government of Gujrat	20.07.2021	11,02,90,81,633.00	7,75,225.00	Unsecured	-	-	-	-	11,02,83,06,408.00	-	-	11,02,83,06,408.00	Amount pertains to Dispute
2	Deputy Commissioner of Customs, EPCG Monitoring Cell.	Central Government	MOF, Union of India	29.07.2021	59,24,17,736.00	54,41,91,423.79	Unsecured	-	-	-	-	-	-	-	4,82,26,312.21	Pending for Supportings
<b>Total</b>					<b>11,62,14,99,369.00</b>	<b>54,49,66,648.79</b>						<b>11,02,83,06,408.00</b>			<b>11,07,65,32,720.21</b>	Pending for Supportings